

15

O.A. No. 226 of 2010

Order dated: 04.11.2010

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

None appears for the applicant.

Heard Sri S.Bark, Ld. Additional Standing
Counsel appearing for the Respondents.

Sri Barik has filed a memo today in the Court
intimating that the applicant has died on 26.06.2010 and no
substitution petition has been filed till date although more
than 90 days (as prescribed under the rules/procedure for
filing of substitution petition) have ~~been~~ expired.

Accordingly, as per the C.A.T.
Rules/Procedure, the O.A. abates and thus dismissed.


MEMBER (A)

R.K